

Implementation of RKVY in Odisha

*102. SHRI BALBIR PUNJ: Will the Minister of AGRICULTURE be pleased to state:

- (a) the amount released under the Rashtriya Krishi Vikas Yojana (RKVY) to Odisha;
- (b) the amount spent by the State so far;
- (c) whether funds were spent to achieve the objectives under RKVY;
- (d) the output and achievements made under RKVY; and
- (e) whether implementation of RKVY has resulted in increased productivity?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) During Eleventh Plan period, Rs. 907.59 crore was released to the State of Odisha under RKVY. In 2012-13, Rs. 165.15 crore has so far been released to the State under RKVY.

(b) Odisha has reported utilization of Rs. 823.24 crore out of Rs. 907.59 crore released to them during the Eleventh Plan period.

(c) to (e) The State Level Sanctioning Committee under the chairmanship of the Chief Secretary of the State has sanctioned projects under RKVY as per the needs and priorities of the State for the development of agriculture and allied sectors.

Odisha has taken up implementation of 239 projects under RKVY during the Eleventh plan period. Of these, the State Government has reported completion of 111 projects, so far. These projects have helped the State increase its production and productivity in agriculture and allied sectors. The total foodgrain production in Odisha has increased from 7.34 million MT in 2006-07 to 7.62 million MT in 2010-11, while productivity has increased from 1359 kg./hectare to 1432 kg./hectare over the same period. Similar trend has been seen in the animal husbandary sector with milk production having increased from 1.43 million MT in 2006-07 to 1.67 million MT in 2010-11.

Encroachment of railway land

*103. SHRI C.M. RAMESH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether large stretches of railway land are being encroached upon in various parts of the country, including South Central Railway (SCR);
- (b) if so, the details thereof; and
- (c) the details of land that have been recovered, if any, during the last three years?

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY): (a) and (b) Indian Railways have approximately 10.65 lakh acres of land, out of which 2337 acres of land, which constitutes 0.22% of total land holding, is under encroachment. Details of encroachment are given in Statement-I (*See below*) including those pertaining to south Central Railway.